

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.05.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|-------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-----------------------------------------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 511 of 2022 | Deputy Commissioner Customs Division, Jamnagar Vs. Gujrat NRE Coke Ltd. & Anr. | Arunima Dwivedi | |
| 2. | Comp. App. (AT) (Ins) No. 529 of 2022 | Punjab National Bank (Erstwhile – Oriental Bank of Commerce) Vs. Kaur Sain Spinners Ltd. & Anr. | Harsh Garg | |
| 3. | Comp. App. (AT) (Ins) No. 531 of 2022 (With Defects) | Kalpna Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr. | Jayashree S. Dasgupta | R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1 |
| 4. | Comp. App. (AT) (Ins) No. 534 of 2022 | Indian Overseas Bank Through Debesh Kumar Nanda & Anr. Vs. Ramesh Chandra Swain & Ors. | Mayuri Raghuvanshi | |
| 5. | Comp. App. (AT) (Ins) No. 535 of 2022 | Regional Provident Fund Commissioner, Employees Provident Fund Organization Regional Office Ahmedabad Vs. Parthiv Parikh Resolution Professional of M.V. Omni Projects (India) Ltd. & Ors. | Kaushik Kumar Dey | |
| 6. | Comp. App. (AT) (Ins) No. 548 of 2022 | Kanoria Sugar and General Manufacturing Company Ltd. Through Its Authorised Representative Rakesh Saxena Vs. Punjab National Bank | Ankit Rajgarhia | |

For Admission (After Notice)

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| 7. | Comp. App. (AT) (Ins) No. 16 of 2022 | Kartik Patel Vs. Punjab Renewable Energy System Pvt. Ltd. & Anr. | Akash Agarwal | K.D. Sharma-R1 Shashank Agarwal- R2 |
| 8. | Comp. App. (AT) (Ins) No. 68 of 2022 | Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr. With | Simranjeet Singh | |
| 9. | Comp. App. (AT) (Ins) No. 69 of 2022 | Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr. With | Simranjeet Singh | Satish Kumar-R2 |
| 10. | Comp. App. (AT) (Ins) No. 70 of 2022 | Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors. With | Simranjeet Singh | |
| 11. | Comp. App. (AT) (Ins) No. 71 of 2022 | Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham) | Simranjeet Singh | Vijay Joshi |
| 12. | Comp. App. (AT) (Ins) No. 191 of 2022 | Akshar Plastchem Investment Pvt. Ltd. Vs. Bijay Murmuria Resolution Professional of Kitply Industries Ltd. & Ors. | Madhur Mahajan | Gaurav H Sethi Sanjay Bhatt-R1 Karan Kohli-R4 |
| 13. | Comp. App. (AT) (Ins) No. 217 & 218 of 2022 (With Defects) | Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr. | Abhirup Dasgupta | Shweta Bharti Ankita Panikkar Sukrit Kapoor-R1 |
| 14. | Comp. App. (AT) (Ins) No. 222 of 2022 | Suyog Elements Pvt. Ltd. Vs. Stabling Road Solutions Pvt. Ltd. | Aishwarya | |
| 15. | Comp. App. (AT) (Ins) No. 274 of 2022 | Amitabh Roy Vs. Master Development Management (India) Pvt. Ltd. & Anr. | Anand S Kumar | Ankur Rai |

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| 16. | Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 | Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr. | Arjun Aggarwal | Shivkrit Rai Ankit Kohli |
| 17. | Comp. App. (AT) (Ins) No. 418 of 2022 | Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr. With | Kumar Ayush | Druv Malik Palak Nenwani Mannat Sabharwal |
| 18. | Comp. App. (AT) (Ins) No.464 of 2022 | Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr. | Shashwat Anand | Druv Malik Palak Nenwani Mannat Sabharwal |

For Hearing

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|-----|----------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------------------------------------------------------------------|
| 19. | Comp. App. (AT) (Ins) No. 955 of 2020 | Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd. | Soayib Qureshi | Vivek Malik |
| 20. | Comp. App. (AT) (Ins) No. 931 of 2021 | Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors. | M V Kini | Atul Sharma-R1 Anushree Kapadia-R2 |
| 21. | Comp. App. (AT) (Ins) No. 1075 of 2021 | Govind Singh Vs. Naina Rajkumar Bansal & Anr. | Sanjay Rathi | Abhighya Kushwah Sunita Yadav-R1 Gautam Singhal Mukesh C. Jain-R2 |
| 22. | Comp. App. (AT) (Ins) No. 17 of 2022 | Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors. | Nilotpal Shyam | Indranil Ghosh Palzer Mokhtan-R2 & R3 |
| 23. | Comp. App. (AT) (Ins) No. 79 of 2022 | Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With | Tavish B. Prasad | Kanishk Khetan |
| 24. | Comp. App. (AT) (Ins) No. 179 of 2022 | Suresh Khurana Vs. Nilesh Sharma | Gaurav Rana | Palash Singhai Kartikay Yadav |
| 25. | Comp. App. (AT) (Ins) No. 304 of 2022 | Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors. | Prateek Kumar | Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3 |

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

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|------------|---------------------------------------------|-------------------------------------------------------------|-----------------|--------------------------------------------------------------------------------|
| 26. | Comp. App. (AT) (Ins) No. 470 of 2022 | Vipul Himatlal Shah & Anr. Vs. Teco Industries & Anr. | Natasha D. Shah | Pranati Bhatnagar Gaurav Nair-R1 Dilipkumar N. Jagad Aditya Udeshi-R2 |
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For Orders

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| 27. | I.A. No. 1467 of 2022 in Comp. App. (AT) (Ins) No. 389 of 2021 | Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia | Shivani Rawat | Dhirajkumar Totala- R1 Brijesh Manglunia Tanya-RP |
| 28. | Comp. App. (AT) No. 346 of 2018 & I.A. No. 2966 of 2020 & I.A. No. 59, 888, 889, 1849, 1958, 1982, 2114, 2505 of 2021 & I.A. No. 284, 296, 516, 517, 543, 557 586 & 795 of 2022 | Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With | Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari | Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon |
| 29. | Comp. App. (AT) No. 347 of 2018 | Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. | Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra | Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma |

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

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| 30. | Comp. App. (AT) (Ins) No. 1043 of 2021 (PH) | Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd. | Ashkrit Tiwari | Aman Thukral |
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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**